

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4095
ANSWERED ON:13.08.2015
Construction of National Highways
Vanaroja Smt. R.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the length of the National Highways constructed during each of the last three years along with the expenditure incurred by the Government on their construction, State/UT-wise;
- (b) whether the construction of National Highways during 2014-15 has declined in comparison to the previous year indicating the targets set for construction of NHs and achieved during the said period;
- (c) if so, the details thereof and the reasons therefor;
- (d) the initiatives taken/being taken by the Government to the pace of road construction activity and the outcome thereof; and
- (e) the other steps being taken by the Government to remove the hurdles affecting the construction of NHs

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) The State/UT-wise length of the National Highways constructed during each of the last three years are at annexure-I. The State/Agency/Scheme wise expenditure incurred for the last three years are at annexure-II.

(b) No, Madam. The targets for construction and corresponding achievement for last three years are as below:

Sl. No.	Year	Target for construction in km	Achievement in km
1	2012-13	6187	5732
2	2013-14	6300	4260
3	2014-15	6300	4410

(c) Does not arise.

(d) and (e) In order to ensure timely completion of the projects, regular meetings are held with project developers, State Governments and contractors. Regular review meetings are held in Head Quarter by NHA with Regional Officers, concessionaires /contractors to make the construction of projects hassle free. To expedite completion of these projects various steps are taken which include streamlining of land acquisition & environment clearances, exit for equity investors, premium re-schedulement, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc.